

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 23/05/2017

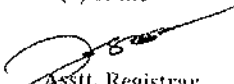
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70514/2017-SM[BR] dated 19/05/2017

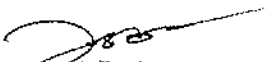
I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/1187/2008	C.C.E, KANPUR 117/7, Sarvodaya Nagar, Kanpur 208005.
		Name and Address of Respondent
2		IRCON INTERNATIONAL LTD. PROJECT OFFICE BHOGNIPUR-CHAUDAGRA ROAD PROJECT, (SRP-II UPG- 04), 1022-A, PASUPATI NAGAR, NAUBASTA, KANPUR-208021,,

Copy To

- 3 Bar Association, CESTAT, Allahabad
- 4 Director Publications, Customs, Excise. I.P. Estate, Delhi
- 5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3
- 6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17
- 7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
- 8 LAWCRUX Advisors Pvt. Ltd., LAW House, I-8, Sector-10, Faridabad 121003 (Haryana)
- 9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad -- 38
- 11 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
- 12 M/S Knowledge Processing Pvt. Ltd. (taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032
- 13 C.D.R.
- 14 Office Copy
- 15 Guard File


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No.E/1187/2008-EX[SM]

(Arising out of Order-in-Appeal No. 102-CE/APPL/KNP/2008 dated 28/02/2008 passed by Commissioner of Central Excise & Customs (Appeals), Kanpur)

Commissioner of Central Excise, Kanpur

Appellant

Vs.

M/s Ireon International Ltd.

Respondent

Appearance:

Shri Pawan Kumar Singh, Supdt (AR)

for Appellant

None,

for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Date of Hearing : 19/05/2017

Date of Decision : 19/05/2017

FINAL ORDER NO. 70514/2017.....

Per: Anil Choudhary



The present appeal is filed by the Revenue against Order-in-Appeal No. 102-CE/APPL/KNP/2008 dated 28/02/2008 passed by Commissioner of Central Excise & Customs (Appeals), Kanpur.

2. As the amount in dispute is less than Rs.10lakhs.

Accordingly, Appeal is dismissed, under litigation policy.

(Dictated in Court)

-Sd/-

(ANIL CHOUDHARY)
Member (JUDICIAL)

okp
प्रमाणित प्रतिलिपि True Copy
24/05/2017
सहायक नजीम/Asstl Registrar
सीमांक, उत्तराखण्ड एवं सेवा कर
अधीन अधिकारी (C.E.S.T.A.T.)
3B, एम. जी. मार्ग, इलाहाबाद-211001
S. M. G. MARG, ALLAHABAD-211001